

Constitution because these are discriminatory for the reason that while the Act gives exclusive rights of the waters of Yamuna to Haryana, it makes the waters of three exclusively Punjab rivers only distributable by the Centre but also vests their control with the Central Government."

MR. CHAIRMAN : Mr. Brar, you can continue next time because we have to take up other business now.

15.31 hrs.

COMMITTEE ON PRIVATE MEMBER'S BILLS AND RESOLUTIONS FIFTEEN REPORT

[Translation]

SHRI SHYAM PRIHARI BIHAARI(Bilhour) : Sir, I beg to move.

" That this House do agree with the Fifteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd March, 1993."

[English]

MR. CHAIRMAN: "That this House do agree with the Fifteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd March, 1993."

The Motion was adopted.

15.35 hrs.

RESOLUTION RE REVIEW OF DISINVESTMENT POLICY— Cont.

[English]

MR. CHAIRMAN: Before I put the Resolution, moved by Shri Rupchand Pal, to the vote of the House, I may inform the Members that on 4th December, 1992 when the moved of the Resolution pressed

for division and after the lobbies were cleared, it was found that there was no quorum in the House, the Chair adjourned the House and the division on the Resolution was held over.

MR. CHAIRMAN: The question is:

" This House calls upon the Government to immediately undertaken a comprehensive review of the disinvestment policy of the Government in reported of Public sector undertakings."

The Lok Sabha Divides

15. 34 hrs.

Division No, 1.

Abdul Ghafoor, Shri

Acharia, Shri Basudeb

Bala, Dr. Asim

Barman, Shri Uddhab

Basu, Shri Anil

Basu, Shri Chitta

Chakraborty, Prof. Susanta

Jena, Shri Srikanta

Mahato, Shri Bir Singh

Mandal, Shri Sanat Kumar

Manjay Lal, Shri

Mollah, Shri Hannan

Mukhopadyay, Shri Ajoy

Pal, Shri Rupchand

Rai, Shri Lal(Babu)